

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 63(ND)2015
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017

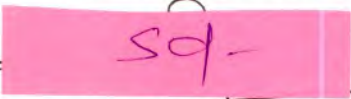
NAME OF THE COMPANY: M/s Mr. Sudhir Kumar V/s. M/s. Royal Hunting Hotels Pvt. Ltd.
AJAY AHLAWAT

SECTION OF THE COMPANIES ACT: 397/398

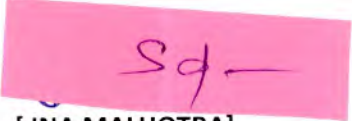
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SOUGAT SINHA MANOJ KUMAR	Advocate	Petitioner	<i>Sq. Sic</i>
2.	Mr. K Datta Ajay Chandola	Advocate	Resp. 1 & 3.	<i>Ajaya</i>

Order

Request is being made on behalf of the learned counsel for the petitioner on grounds of his being indisposed. Re-notify this case for final arguments on 21st August 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]